

an>

Title: Introduction of the Pineapple Board Bill, 2018.

ADV. JOICE GEORGE (IDUKKI): Sir, I beg to move for leave to introduce a Bill to provide for the constitution of a Board for the development of export of pineapple and for the control of pineapple industry including the control of cultivation of pineapple and for matters connected therewith.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for the constitution of a Board for the development of export of pineapple and for the control of pineapple industry including the control of cultivation of pineapple and for matters connected therewith.”

The motion was adopted.

ADV. JOICE GEORGE : Sir, I introduce* the Bill.